

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. No. 27/KB/2016

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh  
2. Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12<sup>th</sup> January 2018, 10.30 A.M**

Name of the Company		Sajan Kumar Bhagat HUF & Ors. -Versus- Lotus Homes.Ltd. & Ors.	
Under Section		241/242	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. MR. NIRMALYA DASGUPTA, Adv.

2. MR. SHOUNAK MITRA, Adv

3. MS. ARYAA CHATTERJEE, Adv

①  
12/1/18.  
for the  
petitioner

1. CS ROHIT KESHRI, PCS

2. CS RAHUL PARASRAM PURIA, PCS } Respondents.

Jain  
12.1.18

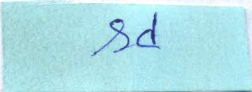
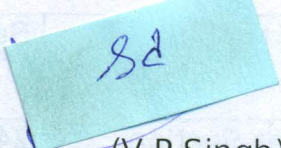
**ORDER**

Ld. Counsel for the petitioners and the respondents is present.



List it on 06/03/2018.

Interim order passed earlier shall remain effective till next date of hearing.

	
(Jinan K.R.) Member (J)	(V.P.Singh) Member (J)